

**National Company Law Tribunal**

**Allahabad Bench**

CP NO. 167/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE COMPANY: *Hipad Technology India Pvt Ltd*

SECTION OF THE COMPANIES ACT/~~I & B~~ CODE: *7(7) of the Companies Act, 2013*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>Chandramani Yadav</i>			
<u>2.</u>	<i>Krishna Dev Vyas</i>	<i>Adv.</i>	<i>ROC</i>	<i>Rgf</i>

**CP No.167/ALD/2017**

Advocate Sh. Chandramani Yadav proxy for Sh. Naveet Arora the petitioner counsel. The present application is filed as a fresh case under Sections 7(7) of the Companies Act of 2013. The Registry is directed to make scrutiny of the same.

A copy of the present petition be provided to the Central Govt. Standing counsel representing the ROC Kanpur and the petitioner is further directed to serve a notice of hearing alongwith a copy of petition to the ROC Kanpur.

The matter be listed on 21<sup>st</sup> December, 2017.

**Dated: 24.11.2017**

*Sd/*  
**Shri H.P. Chaturvedi, Member (Judicial)**

Typed by:  
MD. Zaid  
(Stenographer)